

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF VEE ESS FORGINGS
PRIVATE LIMITED**

1	NAME OF CORPORATE DEBTOR	VEE ESS FORGINGS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	18th September 2013
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar Of Companies, Chennai, Tamil Nadu
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U28999TN2013PTC093046
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office: Plot No.128, 80 Ft Road, A Block, Flat No. F1, R.K. Velavan Apts, Thanikachalam Nagar, Kolathur Chennai 600099. Principal Office: No.105,SIDCO Industrial Estate,Thirmudivakkam,Chennai-600 044
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	31-08-2019
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	26/09/2019 (Order Received by the Liquidator on 17/10/2019)
8	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mathur Sabhapathy Viswanathan, 15/35 Musafer Jung Bahadur Strett,Triplicane,Chennai 600 005, Email : msv8200@gmail.com Mobile: 9884085514 Regn No: IBBI/IPA-001/IP-P00674/2017-2018/11148
9	LAST DATE FOR SUBMISSION OF CLAIMS	16/11/2019 (30 days from the receipt of the liquidation commencement order)

M. S. V.

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the VEE ESS FORGINGS PRIVATE LIMITED on 26/09/2019.

The stakeholders of VEE ESS FORGINGS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 16th November 2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 18/10/ 2019
Place: Chennai

M. S. Vswath

MATHUR SABHAPATHY VISWANATHAN
Liquidator,

For Vee Ess Forgings Private Limited

Regn. No.: **IBBI/IPA-001/IP-P00674/2017-2018/11148**

15/35 Musafar Jung Bahadur Street,
Triplicane, Chennai 600 005

MATHUR SABHAPATHY VISWANATHAN, B.Com., LL.B.,
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